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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

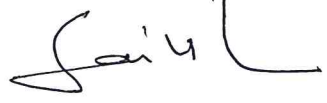

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/103/2017
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	P. H. Arundh Pandia Sr. Advocate In Cibo Vishnu Sai Vihari	Counsel for Petitioner	
2.	L. ABIRAMI	Counsel for Respondent 2 & 3	


ORDER

The Counsel for both the parties present. At request, time is
enlarged. Put up on 31.08.2017



(S. Vijayaraghavan)
Member (Technical)

HV


(Ch. Md. Sharief Tariq)
Member (Judicial)